

REPORT OF THE JOINT COMMITTEE IN COMPLIANCE WITH ORDER DATED 26/09/2025 OF THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT) IN THE MATTER OF OA NO. 162/2023 (WZ) ,MR.GOPAL RANGNATH KACHVE VS DISTRICT COLLECTOR PUNE &ANR.

Background :-

As per the order Dated 26/09/2025 OF THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT) IN THE MATTER OF OA NO. 162/2023 (WZ) ,MR.GOPAL RANGNATH KACHVE VS DISTRICT COLLECTOR PUNE &ANR,it was directed to constitute a Joint Committee comprising one member each of: (1) Irrigation Department, Pune; (2) District Collector, Pune; and (iii) Pimpri Chinchwad Municipal Corporation (PCMC).It was also ordered to visit and inspect the site to study the possibility of these residential units constructed by respondents no.3 to 22 affecting or obstructing the "flow" of the Indrayani River or the flow of Nallah leading to river.

In accordance with the orders, a joint committee was formed- Annexure1 and the site was visited by joint committee members on Dt.01/04/2026 at 3:00 P.M.in presence of respondents no.3 to 22.Inspection of the site and nallah was done by the committee members.Photographs of the inspection are under Annexure 2

The State Govt. of Maharashtra, Water Resource.Department, Govt. Circular No. PuRaNi-2018/(182/2018) Sin. Vya. (Revenue), dated 03/05/2018 - Annexure3 gives Directives to demarcate flood lines and use of Prohibitive and Restrictive Zones to not to allow any construction inside flood line to avoid possible risk of floods and as per the circular:-

* Blue Flood Line:

Blue Flood Line will be the line marked at the water level of the highest discharge of:

- a) Flood discharge at the average frequency of 25 years.
- b) One and half times the discharge of the established riverbed.

* Red Flood Line:

Red Flood Line will be the line marked at the water level of the water discharge as under:

- a)Where there is no dam, flood discharge at the average frequency of 100 years.

b) Where there is a dam, maximum flood discharge over the spill way added to flood discharge from the free catchment area at the average frequency of 100 years.

* Prohibitive Zone:

The area between the Blue Flood line on the right bank of the river to riverbed to the Blue Flood line on the left bank of the river shall be called as Prohibitive Zone.

* Restrictive Zone:

The area between the Blue Flood Line of the river and the Red Flood Line on the same bank shall be called as Restrictive Zone.

* Prohibitive Zone can be used only in the form of open land e.g. gardens, play grounds, light crops; where there is established easement right to take crops (e.g. water melons, musk melons etc. public toilets and sewage discharge facilities), so that there will not be any obstruction to the flow of the river, there will not be reduction in the carrying capacity of the river and there will not be any change in the cross section of the river.

* Restrictive Zone should be used only for the following:

- i) Sewage carrying projects unavoidable in public interest.
- ii) Public roads unavoidable in public interest; provided the top level of such road shall be above the level of Blue Flood line.
- iii) Water supply pipe lines, gas pipe lines, drainage pipe lines unavoidable in public interest provided such pipe lines shall be under ground and will not cause obstruction in the cross section of the Restrictive Zone.
- iv) The plinth level of the ground floor of the buildings in Restrictive Zone shall be safely above the level of Red Flood line so that the people could be evacuated to safe location before the flood level rises in the Restrictive Zone and it will be possible for the people and cattle to shift urgently to safe location with their belongings to avoid the loss of life and property due to floods.

Approach:-

In order to get more clear picture of the site, joint committee members decided to get the site surveyed and accordingly survey was carried out and Drawing of the survey has been prepared.

As per the drawing attached under Annexure 4, it is observed that construction done by respondents no. 3 to 22 comes under Blue Flood line.

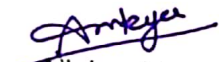
Nallah also appears under Blue and Blue and Red of flood line Drawing of Water Resources Department, attached under Annexure 5.

Conclusion:-


As Blue line indicates flood discharge at the frequency of 25 years which means 1 in 25 years and Red line indicates flood discharge at the frequency of 100 years which means 1 in 100 years ; such flood discharge can occur in future and at such instance/s, it would obstruct flow of Indrayani river and as per flood maps nallah also appears in Blue and Blue & Red line, flow of nallah would also be obstructed.


Kiran Sagar


Deputy Engineer
PCMC


Ajinkya Yele

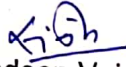
Ward Officer (C ward)
PCMC


K.S. Chavhan

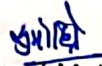
A.E.-II (WRD)


Jayraj Deshmukh

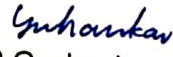
Add. Tehsildar
Pimpri Chinchwad


Sandeep Vaidya

Deputy Engineer
PCMC


Suryakant Mohite

Executive Engineer
PCMC


R.B. Gavhankar

A.E.-I (WRD)

अपर तहसिलदार कार्यालय, पिंपरी चिंचवड, ता. हवेली, जि. पुणे

पिंपरी चिंचवड नवनगर विकास प्राधिकरण जुनी इमारत, फ क्षेत्रिय कार्यालय, निगडी, पुणे-४४

क्र.जमिन/कावि/69/2026

दि. 25 /03/2026

विषय :- मा. राष्ट्रीय हरित लवाद , वेस्टर्न बॅच , पुणे येथील OA NO 162/2023 मधील निर्देशानुसार कार्यवाही करणेबाबत.

संदर्भ :- 1. मा. राष्ट्रीय हरित लवाद, वेस्टर्न झोन बॅच पुणे यांचेकडील OA NO 162/2023 प्रकरणी दि. 26/09/2025 रोजी दिलेले आदेश.

2. मा. उपविभागीय अधिकारी हवेली यांचेकडील पत्र क्र. फौज/कावि/178/2026 दि. 18/02/2026.

उपरोक्त विषयान्वये मा. राष्ट्रीय हरित लवाद, वेस्टर्न झोन बॅच पुणे यांचेकडील OA NO 162/2023 प्रकरणी दि. 26/09/2025 रोजी दिलेले आदेशाच्या अनुषंगाने मा. उपविभागीय अधिकारी हवेली यांनी वरील संदर्भ क्र. 2 अन्वये या कार्यालयास पत्र देवून प्रस्तुत प्रकरणी जलसिंचन विभाग पुणे , जिल्हाधिकारी कार्यालय पुणे व पिंपरी चिंचवड महानगर पालिका यातील प्रत्येकी एक सदस्य यांची एक संयुक्त समिती स्थापन करून मा. राष्ट्रीय हरित लवाद वेस्टर्न झोन बॅच पुणे यांचेकडील निर्देशानुसार कार्यवाही करून अहवाल सादर करणेबाबत कळविले आहे. त्यानुसार प्रकरणी खालील प्रमाणे समिती स्थापन करण्यात येत आहे.

अ.क्र	विभाग	नाव व पदनाम	समितीतील पदनाम
1	जिल्हाधिकारी कार्यालय पुणे	जयराज देशमुख, अपर तहसिलदार पिंपरी चिंचवड	सदस्य
2	पिंपरी चिंचवड महानगर पालिका	श्री अजिंक्य येळे, क्षेत्रिय अधिकारी, क प्रभाग श्री संदिप वैदय , उपअभियंता, PCMC	सदस्य
3	जलसिंचन विभाग	श्री आर बी गव्हाणकर , सहायक अभियंता श्रे 1 , खडकवासला कालवा, उपविभाग क्रमांक 2 स्वारगेट	सदस्य

वरील समिती यांनी दिनांक 01/04/2026 रोजी दुपारी 3.00 वाजता मौजे चिखली येथील इंद्रायणी नदीकाठी विवादीत बांधकामाचे ठिकाणी उपस्थित राहून मा. राष्ट्रीय हरित लवाद यांचेकडील निर्देशानुसार सदर दाव्यातील जाव देणार क्रमांक 3 ते 22 यांनी इंद्रायणी नदीच्या निळया / लाल पुररेषेमध्ये बांधकामे केली आहेत का? सदर बांधकामामुळे इंद्रायणी नदी किंवा नदीकडे जाणाऱ्या नाल्याच्या प्रवाहात अडथळा निर्माण होत आहे काय व इतर संबंधित बाबी याबाबत संयुक्त पाहणी करून सदरस्थिती दर्शक अहवाल सादर करावा.



(जयराज देशमुख)

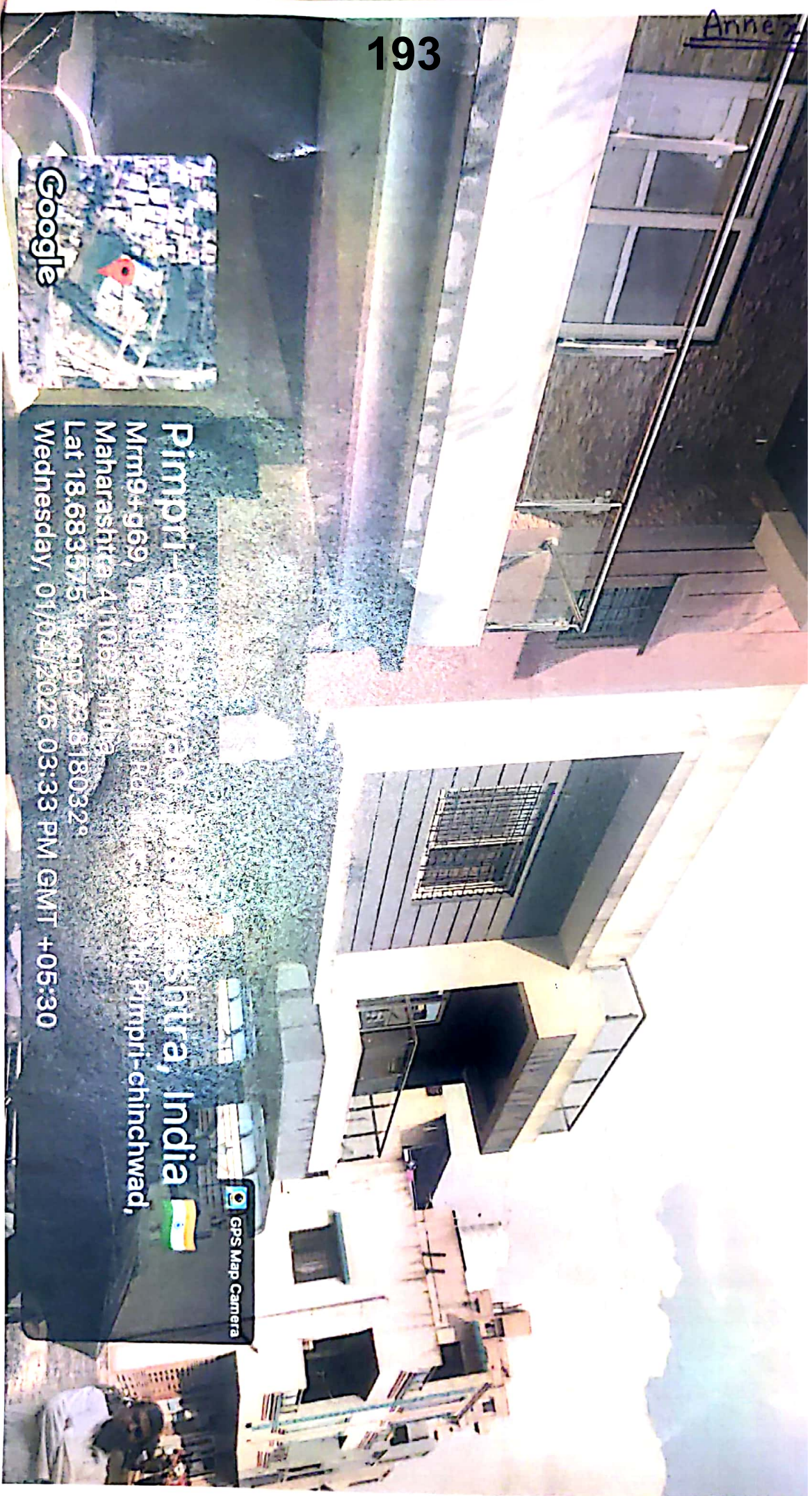
अपर तहसिलदार पिंपरी चिंचवड
ता. हवेली जि. पुणे

- प्रत :-1. मा. उपविभागीय अधिकारी हवेली , उपविभाग पुणे यांचेकडे माहितीसाठी सविनय सादर.
2. सर्व संबंधित सदस्य यांना पुढील कार्यवाहीसाठी रवाना.
 3. उपअभियंता, अनाधिकृत बांधकाम विभाग , पिंपरी चिंचवड महानगर पालिका
- प्रस्तुत प्रकरणी दिनांक 01/04/2026 रोजी संयुक्त पाहणीवेळी जाव देणार क्रमांक 3 ते 22 यांना सदर ठिकाणी उपस्थित राहणे बाबत आपले मार्फत पुर्वसुचना देण्यात यावी.

सही XXX
(जयराज देशमुख)
अपर तहसिलदार पिंपरी चिंचवड
ता. हवेली जि .पुणे

The said structures have been issuing a Notice.

Sr.No	Citizen name	Address	Contact Number
1	Rehana jamal khan	Moi Phata Group No.7,8,9 Chikhli,Pune	9822026122
2	Khurshid Chaudhary	Moi Phata Group No.7,8,9 Chikhli,Pune	8793169828
3	Fahmida Rizwan Khan	Moi Phata Group No.7,8,9 Chikhli,Pune	9923908368
4	Aleem khan	Moi Phata Group No.7,8,9 Chikhli,Pune	9545606977
5	Faisal khan	Moi Phata Group No.7,8,9 Chikhli,Pune	7977854726
6	Anwar janha Chaudhary	Moi Phata Group No.7,8,9 Chikhli,Pune	8317019584
7	Afzal Chaudhary	Moi Phata Group No.7,8,9 Chikhli,Pune	9604422123
8	Margoob khan	Moi Phata Group No.7,8,9 Chikhli,Pune	9822357681
9	Shamsuddin ansari	Moi Phata Group No.7,8,9 Chikhli,Pune	7385929085
10	Aftab Ansari	Moi Phata Group No.7,8,9 Chikhli,Pune	8788621170
11	Subhan ansari	Moi Phata Group No.7,8,9 Chikhli,Pune	8856044326
12	Izhaar ansari	Moi Phata Group No.7,8,9 Chikhli,Pune	9765979038
13	Rafique ansari	Moi Phata Group No.7,8,9 Chikhli,Pune	8087437692
14	Maladevi sharma	Moi Phata Group No.7,8,9 Chikhli,Pune	8928249476
15	Bablu soni	Moi Phata Group No.7,8,9 Chikhli,Pune	9665346124
16	Pappa khan	Moi Phata Group No.7,8,9 Chikhli,Pune	7666097323
17	Mariyam salaam khan	Moi Phata Group No.7,8,9 Chikhli,Pune	8692887760
18	Mabood khan	Moi Phata Group No.7,8,9 Chikhli,Pune	8551055498
19	Kaleem khan	Moi Phata Group No.7,8,9 Chikhli,Pune	7775952253
20	Prajapati	Moi Phata Group No.7,8,9 Chikhli,Pune	7021852124
		Moi Phata Group No.7,8,9 Chikhli,Pune	



Google

Pimpri-Chinchwad
 Mrm94-g69, Maharashtra
 Maharashtra, 411062, India
 Lat 18.683575, Long 72.618032°
 Wednesday, 01/04/2025 03:33 PM GMT +05:30

Pimpri-Chinchwad
 Maharashtra, India

GPS Map Camera

194

② Khurshid Khan

①



GPS Map Camera

Pimpri-chinchwad, Maharashtra,
India 🇮🇳

Mrm9+c94, Chikhali, Pimpri-chinchwad,
Maharashtra 411062, India

Lat 18.683389° Long 73.818332°

Wednesday, 01/04/2026 03:39 PM GMT +05:30

195


③ Fahmida Khan.

⑨



Google

GPS Map Camera

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India 

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Maharashtra 411062, India

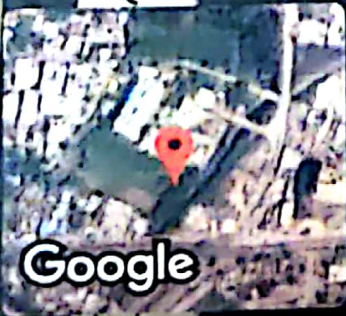
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196

(4) Aleem Khan

(11)



Pimpri-chinchwad, Maharashtra,
India 

Mrm9+c94, Chikhali, Pimpri-chinchwad,
Maharashtra 411062, India

Lat 18.683348° Long 73.818391°

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GPS Map Camera



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Pimpri-chinchwad, Maharashtra, India

Mrm9+c94, Chikhali, Pimpri-chinchwad, Maharashtra 411062, India

Lat 18.683371° Long 73.818403°

Wednesday, 01/04/2026 03:37 PM GMT +05:30

198

⑥ Anwar Jaha Chaudhary

⑮



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Pimpri-chinchwad, Maharashtra,
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Mrm9+c7h, Chikhali, Pimpri-chinchwad,
Maharashtra 411062, India

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199

⑦ Afzal Chaudhari

①⑦



GPS Map Camera

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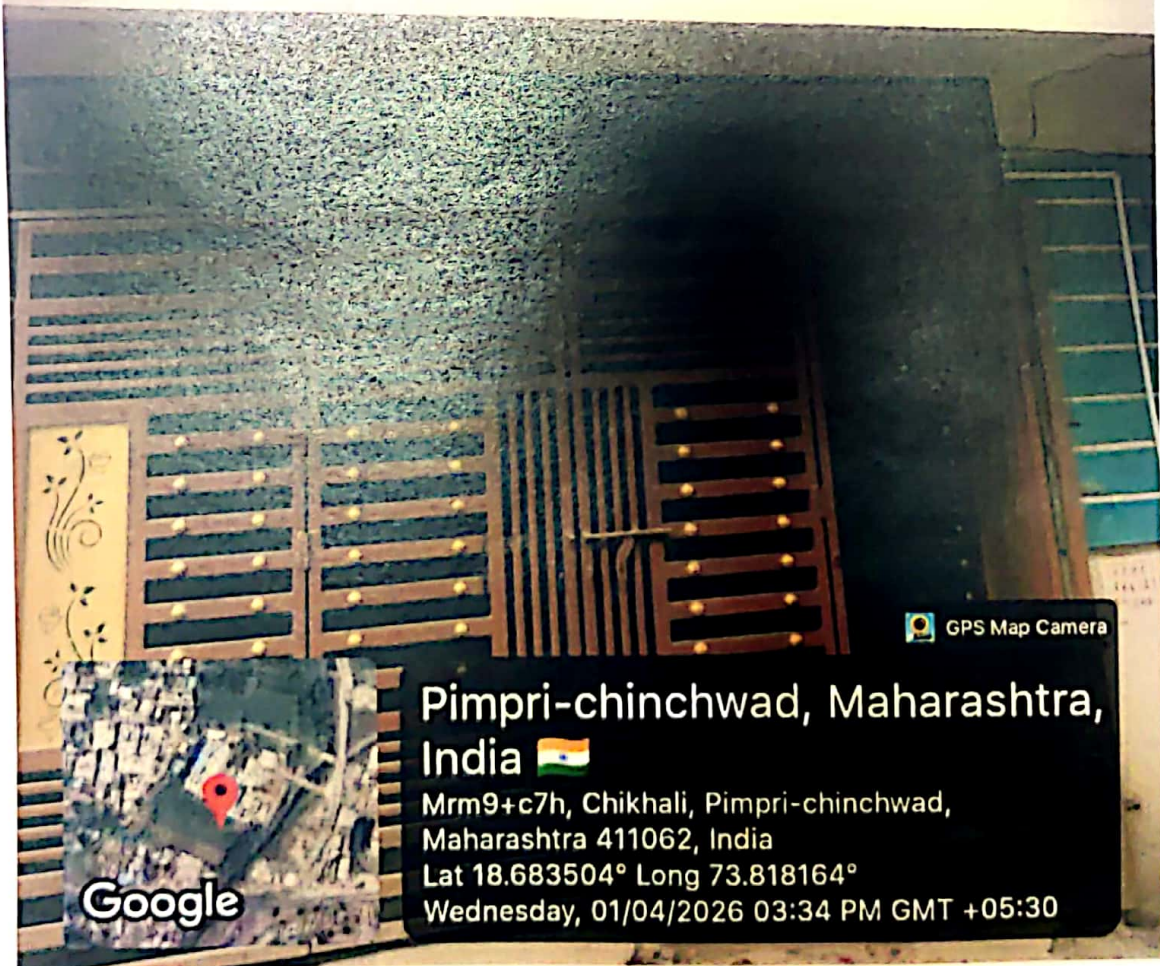
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Google

200

(8) Margob Khan

(19)



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Wednesday, 01/04/2026 03:34 PM GMT +05:30


201

Shamsuddin Ansari (21)



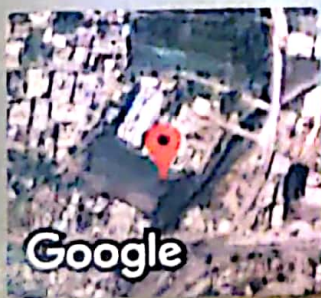
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Pimpri-chinchwad, Maharashtra, India 

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Pimpri-chinchwad, Maharashtra, India


Mrm9+c7h, Chikhali, Pimpri-chinchwad,
 Maharashtra 411062, India
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203

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Pune, Maharashtra, India 

3rd Floor, Polite Harmony, Sane Chowk, Near
Indian Oil Petroleum, Jadhav Wadi, Chikhali,
Pune, Maharashtra 411062, India

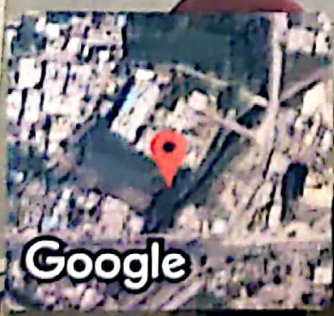
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204

Izhar Ansari

27



Google

GPS Map Camera

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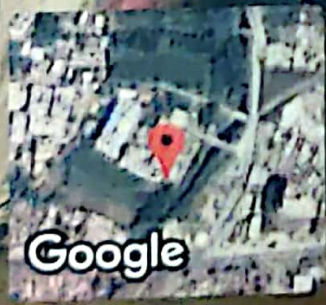
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India 🇮🇳
Mrm9+c94, Chikhali, Pimpri-chinchwad,
Maharashtra 411062, India
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207^(S) Bablu Soni
Shrawan Soni

33



श्री लोनी निवास



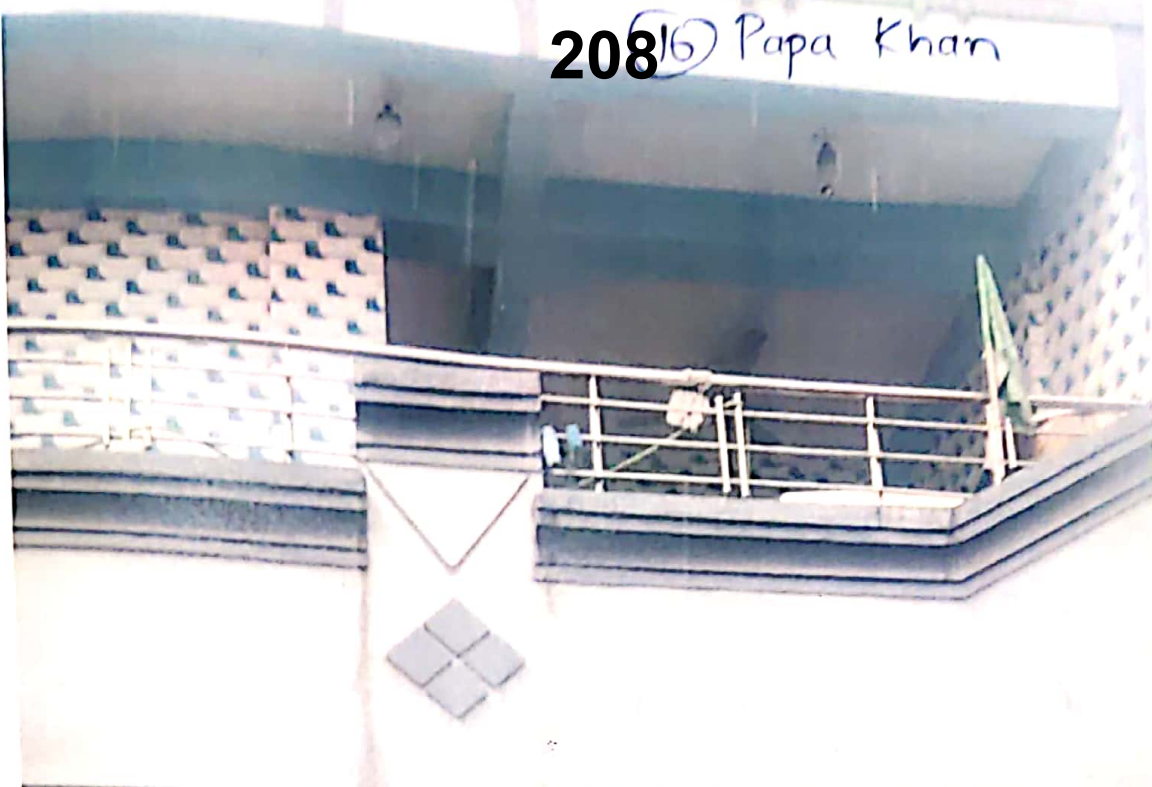
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Maharashtra 411062, India
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Google

20816 Papa Khan

35



Pimpri-chinchwad, Maharashtra, India 🇮🇳
Mrm9+c94, Chikhali, Pimpri-chinchwad, Maharashtra 411062, India
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Wednesday, 01/04/2026 03:27 PM GMT +05:30

209

17 Marigam Khan

37



GPS Map Camera



Pimpri-chinchwad, Maharashtra,
 India 🇮🇳

Mrm9+m96, Chikhali, Pimpri-chinchwad,
 Maharashtra 411062, India

Lat 18.683902° Long 73.818467°

Wednesday, 01/04/2026 03:24 PM GMT +05:30

210 (S) Mabood Khan

(89)



Google

GPS Map Camera

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Lat 18.683859° Long 73.818474°

Wednesday, 01/04/2026 03:24 PM GMT +05:30

211

(19) Kaleem Khan

(11)



Google

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Pimpri-chinchwad, Maharashtra, India

Mrm9+c7h, Chikhali, Pimpri-chinchwad, Maharashtra 411062, India

Lat 18.683646° Long 73.818245°

Wednesday, 01/04/2026 03:28 PM GMT +05:30

43

20 Prajapati

212



212, Prajapati, Maharashtra, India
Lat: 18.8085, Long: 72.8311
Wednesday, 20/08/2025 3:30 PM CMT +05:30

GPS Map Camera

Directives to demarcate flood lines and use of Prohibitive and Restrictive Zones to not to allow any construction inside flood line to avoid possible risk of floods.

**STATE GOV. OF MAHARASHTRA
WATER RESOURCES DEPARTMENT,**

Government Circular No. PuRaNi-2018/(182/2018) Sin. Vya.

(Revenue)

Mantralaya, Mumbai-32

Date: 3rd May 2018.

Read: Government Circular No.: FDW-1089/243/89/Sin Vya (Works)

Dt. 2/9/1989, Dt. 21/9/1989

FOREWORD:-

To avoid possible threat of flooding, with a view to demarcate flood lines to prohibit any type of construction inside flood lines, instructions have been given vide Irrigation Department Gov. Circular No. FDW-1089/243/89/Sin Vya (Works) Dt. 2/9/1989 and Dt. 21/9/1989.

There is increasing demand for No Objection Certificates from Gov./Semi Gov. organisations, local Gov. bodies for development of cities, towns and pilgrimage places to construct bridges, approach roads for bridges, roads on river banks as per the Development Plans, gardens and jogging tracks, flood protection wall on river edge, construction of Ghats, crossing of gas pipe lines and electrical cables, laying of drainage pipe lines on river edges, construction of sewage treatment plants etc. unavoidable works of public use on Prohibitive Zone inside Blue flood lines and on Restrictive Zone between Blue and Red Flood Lines. In light of this and also in view of various projects completed and under construction by Water Resources Dept. on streams and rivers, changes in rain pattern with time, flood control and modern flood prediction systems etc. need to be reviewed again.

The area between the Blue Flood line on the right bank of the river to riverbed to the Blue Flood line on the left bank of the river shall be called as Prohibitive Zone.

6. Restrictive Zone:

The area between the Blue Flood Line of the river and the Red Flood Line on the same bank shall be called as Restrictive Zone.

7. Prohibitive Zone can be used only in the form of open land e.g. gardens, play grounds, light crops; where there is established easement right to take crops (e.g. water melons, musk melons etc. public toilets and sewage discharge facilities), so that there will not be any obstruction to the flow of the river, there will not be reduction in the carrying capacity of the river and there will not be any change in the cross section of the river.

8. Restrictive Zone should be used only for the following:

- i) Sewage carrying projects unavoidable in public interest.
- ii) Public roads unavoidable in public interest; provided the top level of such road shall be above the level of Blue Flood line.
- iii) Water supply pipe lines, gas pipe lines, drainage pipe lines unavoidable in public interest provided such pipe lines shall be under ground and will not cause obstruction in the cross section of the Restrictive Zone.
- iv) The plinth level of the ground floor of the buildings in Restrictive Zone shall be safely above the level of Red Flood line so that the people could be evacuated to safe location before the flood level rises in the Restrictive Zone and it will be possible for the people and cattle to shift urgently to safe location with their belongings to avoid the loss of life and property due to floods.

9. Care shall be taken that there shall be no impediment to the flow of river, carrying capacity of the river shall not be reduced and there shall be no change in the cross section of the river due to the land used mentioned in para No. 8 above. Chief Engineer shall be

As per Gov. circular No. Nyaypra-2014 Pra. Kra. 424/2014 Sin Vya (M), Dt. 2.3.2015, approval to flood zones and flood maps is given by Water Resources Dept. But it was under consideration of the government to improve and to get more clarification with respect to which public utility works should be allowed Prohibitive Zone inside Blue Flood line and on Restrictive Zone between Red and Blue Flood line as per Gov. circular No. FDW-1089/243/89/Sin Vya (Works) Dt. 2/9/1989 and Dt. 21/9/1989. Accordingly following circular is published with collectively improved/latest instructions

CIRCULAR-

1. Gov. Irrigation Department circular No. FDW-1089/243/89/Sin Vya (Works) Dt. 2/9/1989 and Dt. 21/9/1989 is being modified.
2. With respect to the land use in flood prone zones, as per the guidelines given in the Dam Safety Manual Chapter 8/1984 important flood lines will be primarily of two types. Prohibitive Flood Line (Blue Line) and Restrictive Flood Line (Red Line).
3. Blue Flood Line:
Blue Flood Line will be the line marked at the water level of the highest discharge of:
 - a) Flood discharge at the average frequency of 25 years.
 - b) One and half times the discharge of the established riverbed.
4. Red Flood Line:
Red Flood Line will be the line marked at the water level of the water discharge as under:
 - a) Where there is no dam, flood discharge at the average frequency of 100 years.
 - b) Where there is a dam, maximum flood discharge over the spill way added with flood discharge from the free catchment area at the average frequency of 100 years.
5. Prohibitive Zone:

empowered to take action against the construction that causes obstruction to the flow of river. Concerned dept./Local Governing Body shall be responsible for the safety of the works done in the Prohibitive and Restrictive Zones. Concerned dept./Local Governing Body shall be responsible for the loss of life and property and possible litigations due to it because of the possible floods.

10. Considering all above mentioned points, to avoid possible flood risk, the regional Chief Engineer shall take necessary action as per Gov. circular No. Nyaypra-2014 Pra. Kra. 424/2014 SinVya (M), Dt. 2.3.2015, to demarcate flood lines to identify Prohibitive Zone and Restrictive Zone as per the demand to Water Resources Dept. by Dist. Collector, Local Governing Body or other dept.
11. As the scope of work of Water Resources Dept. is limited only to demarcation of flood lines on river banks, works in Prohibitive Zone and Restrictive Zone as mentioned above shall not need No objection Certificates from Water Resources Dept. But if approval from Environmental Dept./other depts./Local bodies/other Gov. depts. is required, it shall be taken independently.
12. This Gov. circular is being issued as per Legal and Justice Dept. informal reference No. 388-2018/E Dt. 13.4.2018 and Town Planning dept. informal reference No. TPS-1018/Anaus.5/2018/Navi-9 Dt. 19.4.2018.
13. Said Gov. Resolution is made available on the Maharashtra government's website www.maharashtra.gov.in and its code No. is 201805031801595727. This order is digitally signed.

In the name and as per the orders of the Governor of Maharashtra.

C. A. Birajdar,
Secretary

Additional Tehsildar's Office, Pimpri Chinchwad, Tal. Haveli, Dist. Pune Pimpri Chinchwad New Town Development Authority Old Building, F Area Office, Nigdi, Pune-44 No.

Land/Kavi/69/2026

Dated 25/03/2026 .

Subject :- Action to be taken as per the directions given in OA NO
162/2023 of Hon'ble NGT, (WZ) , Pune.

Reference : - 1. Hon'ble NGT, (WZ) , Pune order dated 26/09/2025 in the
matter of OA NO 162/2023.

2. Hon. Sub-Divisional Officer Haveli's letter No.

Fauj/Kavi/178/2026 dated 18/02/2026.

In the matter of OA NO 162/2023 of the Hon'ble NGT, (WZ) , Pune, in accordance with the order dated 26/09/2025, Hon. Sub-Divisional Officer Haveli has written to this office under reference no. 2 above and has informed that a joint committee of one member each from the Irrigation Department, Pune Collectorate, Pune and Pimpri Chinchwad Municipal Corporation has been constituted in the present case and action has been taken as per the directions of Hon'ble NGT, (WZ) , Pune and a report has been submitted. Accordingly, the following committee is being constituted in the case.

Sr No	Department	Name and Designation	Designation in the Committee
1	District Collector's Office Pune	Jairaj Deshmukh, Additional Tehsildar Pimpri Chinchwad	Member
2	Pimpri Chinchwad Municipal Corporation	A.S. Shri Ajinkya Yele , Area Officer, C Ward Shri Sandeep Vaidya, Deputy Engineer, PCMC	Member

3

Irrigation
DepartmentShri R. B. Gavankar, Member
Assistant Engineer,
Shre. Khadakwasla
Canal, Sub-Division
No. 2 Swargate .

Member the above Committee met on 01/04/2026 at 3.00 pm at the disputed construction site on the banks of the Indrayani River at Villlage Chikhali and informed that as per the directions of the Hon'ble NGT, (WZ) , Pune , have the respondents No. 3 to 22 in the said claim constructed within the blue/red boundary of the Indrayani River? Whether the said construction is obstructing the flow of the Indrayani River or the drain leading to the river and other related matters, a status report should be submitted after conducting a joint survey.

Signature XXX
(Jairaj Deshmukh)
Additional Tehsildar
Pimpri Chinchwad
Tal. Haveli Dist. Pune 94

Sr.No Copy : -1. Hon. Sub-Divisional Officer Haveli, Sub-Division Pune for information

2. Sent to all concerned members for further action.

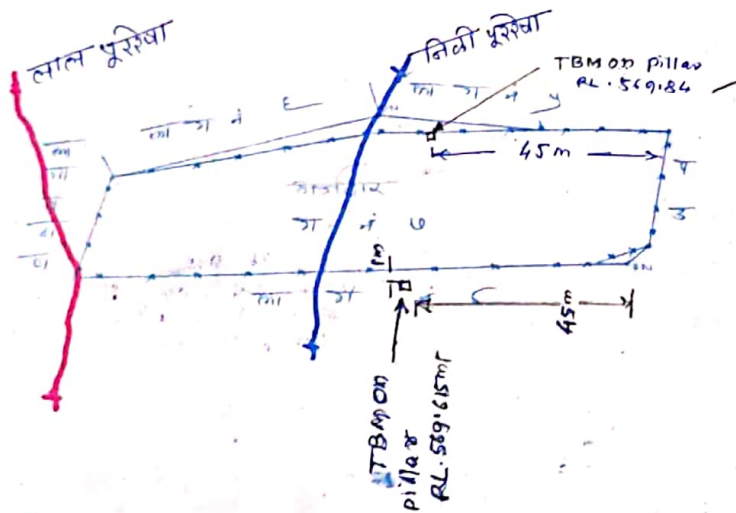
3. Deputy Engineer, Unauthorized Construction Department, Pimpri Chinchwad Municipal Corporation No. 3 to 22 will give their response during the joint inspection on 01/04/2026 Preliminary notice should be given through you regarding their presence at this place.

Signature XXX
(Jairaj Deshmukh)
Additional Tehsildar Pimpri
Chinchwad
Tal. Haveli Dist. Pune

प्लान - गोमती
 डा. - लालपुरा
 ति. - १९९३

मासिकी - २ - १९९३/९३

गोमती - जलप - अडदर की मरफ
 गोमती - जलप - अडदर की मरफ
 ग. नं. ७ गोमती - सिधोवाडी केलावा
 अडदर



सहस्रकुलीया - रिण

- गोमती - गोमतीवेकी अडदर की
- दारन वेकी - लडिवाड कोसे
- बाकी - गरासी हड अडदर
- गोमती
- अडदर - गरासी कवीन हड अडदर
- कोसे



२००
 २०१९
 २०१९
 २०१९

टिपा -
 वाप्रमाले निधी पूरिषा असे.
 वाप्रमाले लाल पूरिषा असे

उप संचालक नगररचना
 नगररचना व विकास विभाग
 विपरी सिव्हाड महानगरपालिका
 विपरी - १८.

— २:२००
 गोमती - अडदर - २००
 गोमती - रिनांक - १८/२/२०१९

विपरी
 क्र. १७/२०१५/०००६ दि. ०६.३.१६

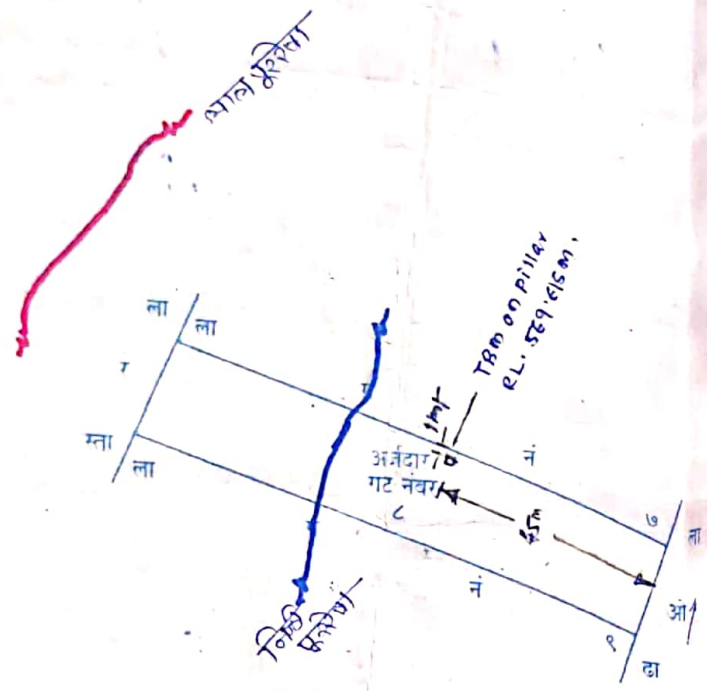
- १) लाल पाहणीचा दिवांड, १३.४.१६
 २) नगरभूमापन अधिकारी, विपरी यांचेकडील
 नकाशात दर्शविलेल्या मिल्कतीच्या हद्दी विकसक/ला.आ. यांनी नहापालिकेच्या
 अधिकारी यांचे समक्ष दाखविल्याप्रमाणे असे.

उपविभागीय
 नगरभूमापन विभाग,
 विपरी विचवळ महानगरपालिका
 विपरी, पुणे - ४११ ०१८

उपआयुक्त/नगररचनाकार
 नगररचना व विकास विभाग
 विपरी विचवळ महानगरपालिका
 विपरी, पुणे - ४११ ०१८.

या मिल्कतीच्या कायदा कलेला TBM मिल्कतीच्या विकसक/ला.आ. यांना जागृदर
 आला दाखविण्यात आला असे. या TBM चा तलांक ५६६.६५ मी आहे. (नकाशात
 TBM चे स्थान दर्शविले आहे.) व तो GTS प्रमाणे आहे. ५६६.२४० मी.
 मिल्कतीच्या upstream कड साठी लागू असलेला
 (अ) निपेक्षक पूररेषा तलांक (निळी पूररेषा तलांक) ५६६.०६० मी
 (ब) निबंधक पूररेषा तलांक (लाल पूररेषा तलांक) ५५०.५०० मी

उपविभागीय अधिकारी
 एडकदासला कालवा उपविभाग क्र.२,
 पुणे-१



टिपा :-
 ~~~~~ सावळी विक्री पुरवेचा असे.  
 ~~~~~ सावळी सावळ पुरवेचा असे.

उप-अभियंता
 नगररचना व विकास विभाग
 पिंपरी-चिंचवड महानगरपालिका
 पिंपरी, पुणे-४११ ०१८.



"वरील सर्वकाय"
 प्र. क्र. ३५३९
 प्र. दि. २१/११/२०१५
 प्र. क्र. १५५१११
 प्र. दि. १५/०५/२०१५
 प्र. क्र. २६

अभिियंता
 नगररचना व विकास विभाग
 पिंपरी-चिंचवड महानगरपालिका
 पिंपरी, पुणे-४११ ०१८.

जर्जकल

मोजे :- चिखली
 तालुका :- हवेली
 जिल्हा :- पुणे

अंतिमतादी / हदकायम मो. र. नं. १२२०३/२०१५

मोजणीचे कारण

अर्जदार मे. गाई माने डेव्हलपर्स तर्फे अरूण मोरेश्वर माने यांनी मोजे चिखली येथील ग. नं. ८ चे मोजणी कामी केलेल्या अर्जांनुसार मोजणी काम केले असे.

समजुतीच्या टिपा

— या पत्राचे गट नंवार ची हद अभिलेखाप्रमाणे असे.
 (वर्गिल पत्राचे १ टिप असे.)

उत्तर



प्रमाण = १ : १०००


मोजणी क्रमांक :- मही XXX
 (न. भु. शिगलेदार)


मोजणी तारीख :- १५/०५/२०१५

मार्ग : सौजन्य - सिखवली

संदर्भ : जि.चि मनपा .
क्र.भा/शा.क्र/तां १/२१५/२०१६ दि. २१/३/१६

- १) स्थळ पाहणीचा दिनांक : १२-४-१६ . १२८०५/१५, १५५८/१३, १२८०६/१५, १२८०५/१५ वा मोजणी
- २) नगरभूमापन अधिकारी, पिंपरी यांचेकडील मॅपिंग नकाशात दर्शविलेल्या मिळकतीच्या हद्दी विकसक/ला.आ. यांनी महापालिकेच्या अधिकारी यांचे समक्ष दाखविल्याप्रमाणे असे.


उपआभियंता,
लाघकाम धरवानगी विभाग,
पिंपरी चिंचवड महानगरपालिका,
पिंपरी, पुणे - ४११ ०१८.



उपआभियंता/नगररचनाकार
नगररचना व विकास विभाग
पिंपरी चिंचवड महानगरपालिका
पिंपरी, पुणे - ४११ ०१८.

या मिळकतीमध्ये कायदा तलेला TBM मिळकतीच्या विकसक/ला.आ. यांना प्राप्त असून दाखविण्यात आली असे. या TBM चा तलांक ५८८-६५५ नों. आहे. (नकाशात TBM चे स्थान दर्शविले आहे.) व तो GTS प्रमाणे आहे.

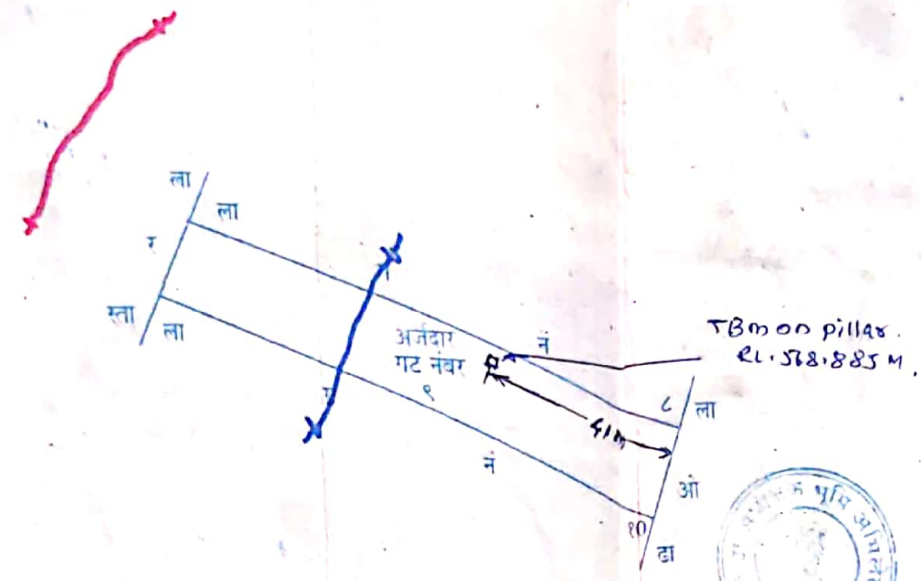
मिळकतीच्या upstream कडे सार्टी लागू असलेला

अ) निपेचक पूररेषा तलांक (निळी पूररेषा तलांक) ५६८.००० मी.

ब) निपेचक पूररेषा तलांक (लाल पूररेषा तलांक) ५००.५०० मी.


उपविभागीय अधिकारी
र. वासला कालवा उपविभाग क्र. २,
पुणे-१

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टिपा ३-
 वा.प्रमाणे निळी पुरेखा अस्ति.
 वा.प्रमाणे लाल पुरेखा अस्ति.

उप - अभियंता
 नगररचना व विकास विभाग
 पिंपरी-चिंचवड महानगरपालिका
 पिंपरी, पुणे-४११ ०१८.



"अपेक्षित"
 अ. नं. ३५३९
 अ. नं. २१०१
 १५/११/१९
 १५/११/१९
 १५/११/१९

गटफल

मोजे :- चिखली
 तालुका :- हवेली
 जिल्हा :- पुणे

अतिनातडी / ह. कायदा / मो. र. न. १२२०८/२०१५

मोजणीचे कारण

अजंदाग मे. माई वी. डेवळपर्वस तर्फे अस्मण मोरेवर साने यांनी मोजे (उली येथील ग. नं. ९) चे मोजणी कामी केलेल्या अर्जांनुसार मोजणी काम केलें असे.

ममजुतीच्या टिपा

या प्रमाणे गट नंबर चौ बद्द अभिलेखाप्रमाणे असे.
 (वरील प्रमाणे १ टिप असे.)

उत्तर



प्रमाण = १ : १०००

मोजणी करणार :- महा. XXX
 (न. मु. जिल्हादार)

मोजणी तारीख :- १७/०९/२०१५

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विपरीत पि. चि. मन्गल.
संदर्भ : क्र. २५/२५/ता/१/२१४/२०१६ दि. २६.३.१६.

- १) स्थळ पाहणीचा दिनांक : १२.४.१६
२) नगरभूमापन अधिकारी, पिंपरी यांचेकडील नकाशात दर्शविलेल्या मिल्कतीच्या हद्दी विकसक/ला.आ. यांनी महापालिकेच्या अधिकारी यांचे संमक्ष दाखविल्याप्रमाणे असे.

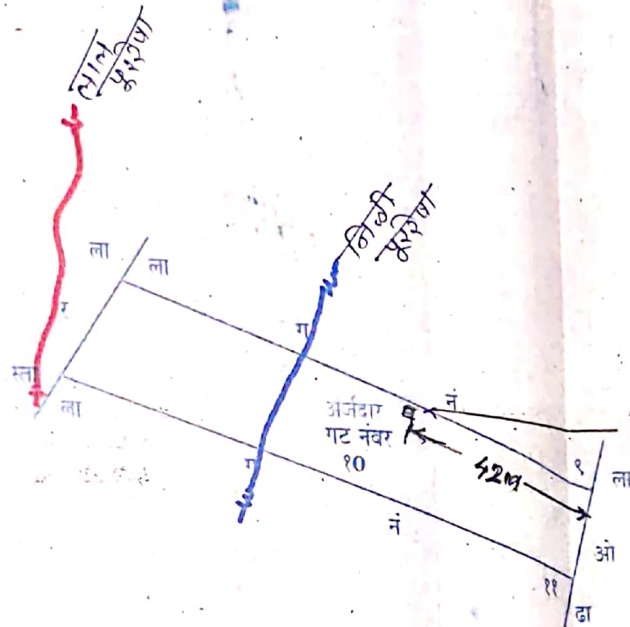
उपस्थित
सहायक नगरपालिका
विभाग,
पिंपरी चिंचवड महानगरपालिका
पिंपरी, पुणे - ४११ ०१८

उपआयुक्त/नगररचनाकार
नगररचना व विकास विभाग
पिंपरी चिंचवड महानगरपालिका
पिंपरी, पुणे - ४११ ०१८.

- १) या मिल्कतीच्या कामात केलेला TBM मिल्कतीच्या विकसक/ला.आ. यांना जागेवर संमक्ष दाखविण्यात आली असे. या TBM चा तलांक ५६८८८५५५ आहे. (नकाशात TBM चे स्थान दर्शविले आहे.) व तो GTS प्रमाणे आहे.
२) मिल्कतीच्या upstream कडे साठी लागू असलेला
अ) निषेधक पूररेषा तलांक (निळी पूररेषा तलांक) ५६८१००० मी.
ब) निषेधक पूररेषा तलांक (लाल पूररेषा तलांक) ५६०१५० मी.

उपस्थित
सहायक नगरपालिका
विभाग
पुणे-१

PRODUCED BY AN AUTODESK EDUCATIONAL PRODUCT



टिप:-
 ~~~~~ वापरासाठी निळी पुरवेचा असे  
 ~~~~~ वापरासाठी लाळ पुरवेचा असे

उप संचालक नगररचना
 नगररचना व विकास विभाग
 पिंपरी चिंचवड महानगरपालिका
 पिंपरी - १८.



अर्जा नंबर - १५३१
 अर्जा दिनांक - १५/०५/१९
 अर्जा मंजूर दिनांक - १५/०५/१९
 अर्जा मंजूर नंबर - २५१-

(Signature)
 संचालक नगररचना
 नगररचना व विकास विभाग
 पिंपरी चिंचवड महानगरपालिका
 पिंपरी - १८.

नक्का

मौजे :- चिंचवडी
 तालुका :- हवेली
 जिल्हा :- पुणे

अतितानदी / हट्टदस्तावेज / मो. नं. १२१०२ / २०१५

मोजणीचे कागद

अर्जादार से. भाई साने डेकलरेशन तर्फे अरुण मोरेद्वारे साने यानी मौजे चिंचवडी येथील प. नं. १० चे मोजणी कामी केलेल्या अर्जांनुसार मोजणी कोन केली आहे.

समजूतीचे शिष्ट

या पत्राचे गट नंबर वी हद्द अभिलेखाप्रमाणे असे.
 (बरोबर प्रमाणे टिप असे.)

उत्तर



प्रमाण = १ : १०००

मोजणी करणारा :- *(Signature)*
 (न.भु. शिस्तदार)

मोजणी तारीख : १७/०५/२०१५

गांव : मौजे सिवली

संदर्भ : पि.चि. मन्षा

क्र.२७/२३३/तो/१/२१५/१६ दि. २९.३.१६

- १) स्थळ पाहणीचा दिनांक. १२.४.१६ क्र.२.ने.१२००७/१५१५५९/१३१२९०९/१५१२००८/१५
 २) नगरभूमापन अधिकारी, पिंपरी यांचेकडील या मोजणी
 नकाशात दर्शविलेल्या मिळकतीच्या हद्दी विकसक/ला.आ. यांनी महापालिकेच्या
 अधिकारी यांचे समक्ष दाखविल्याप्रमाणे असे.

उपआभयता
 वापरागृह धरानगी विभाग,
 पिंपरी चिंचवड महानगरपालिका,
 पिंपरी, पुणे - ४११ ०१८.

उपआभयता/नगररचनाकार
 नगररचना व विकास विभाग
 पिंपरी चिंचवड महानगरपालिका
 पिंपरी, पुणे - ४११ ०१८.

- १) या मिळकतीमध्ये कायम तऱ्हेला TBM मिळकतीच्या विकसक/ला.आ. यांना या मिळकती
 समक्ष दाखविण्यात आली असे. या TBM चा तलांक ५६९.११५ नी. आहे. (नकाशात
 TBM चे स्थान दर्शविले आहे.) व तो GTS प्रमाणे आहे.
 २) मिळकतीच्या upstream कडे साठी लागू असलेला
 अ) निषेधक पूररेषा तलांक (निळी पूररेषा तलांक) ५६९.०९३
 ब) निषेधक पूररेषा तलांक (लाल पूररेषा तलांक) ५७०.५०० नी.

उपविभागाधिकारी
 खडकवासला या तऱ्हेला उपविभाग क्र.२,
 पुणे-१

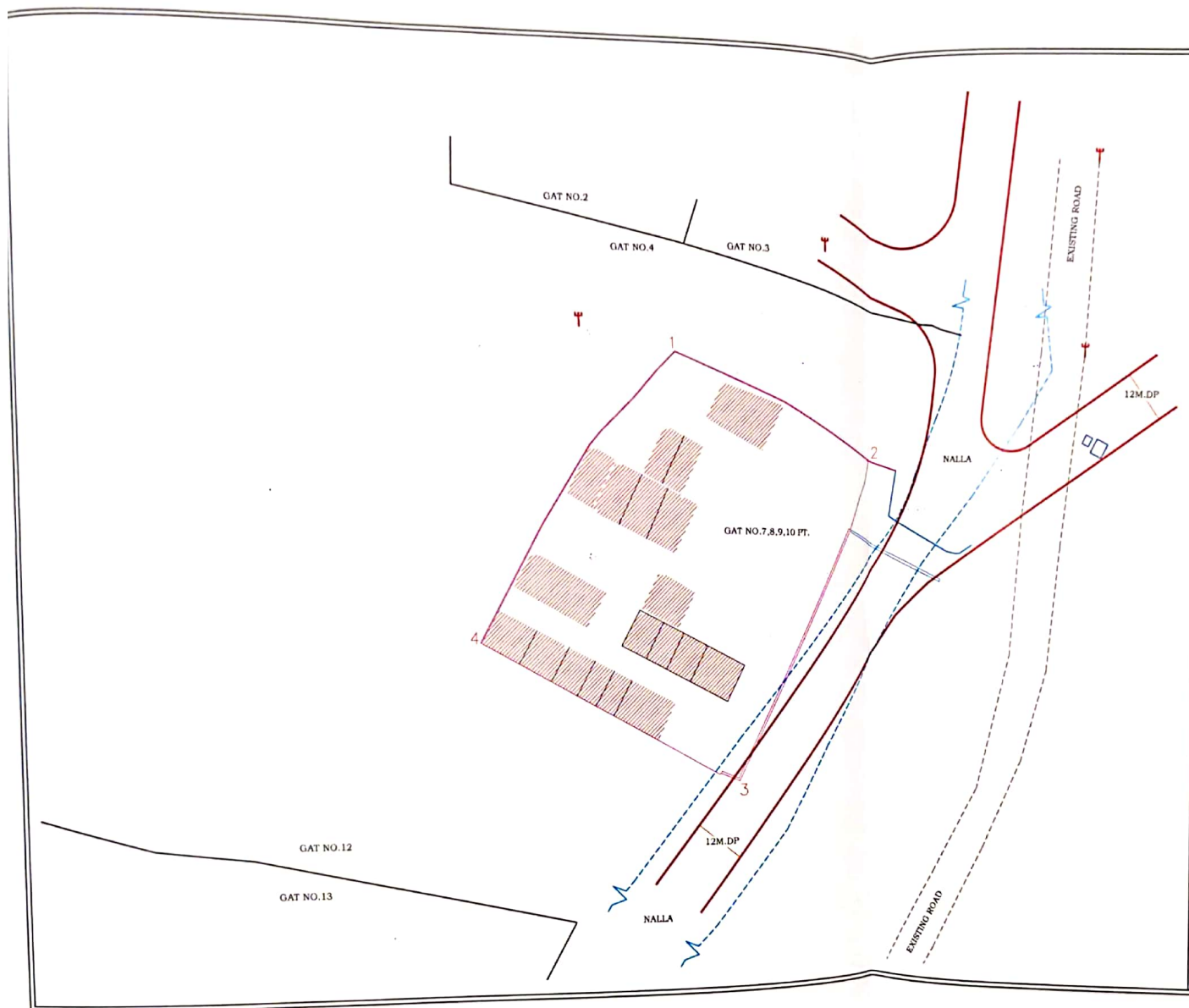
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AT - CHIDDLI
TAL - HAYTA
IN - 2000



PRODUCED BY AN AUTODESK EDUCATIONAL PRODUCT

65



AT- CHIKHALI
TAL-HAVELI
DT.-PUNE

Gat NO-7,8,9,10 PT. Tentative Subdivision Co-ordinates

| NO- | UTM | | Decimal Degrees | |
|-----|------------|-------------|-----------------|-------------|
| | East | North | Latitude | Longitude |
| 1 | 375397.587 | 2066283.305 | 18.68407537 | 73.81840707 |
| 2 | 375445.542 | 2066281.081 | 18.68387742 | 73.81886314 |
| 3 | 375410.391 | 2066188.144 | 18.68321626 | 73.81853443 |
| 4 | 375352.532 | 2066219.003 | 18.68349164 | 73.81798391 |



[Signature]
Deputy Engineer

Building Permission and Unauthorised Construction/
Encroachment Control & Demolition Department
Pimpri Chinchwad Municipal Corporation
Pimpri-411018.

3

Irrigation
DepartmentShri R. B. Gavankar,
Assistant Engineer,
Shre. Khadakwasla
Canal, Sub-Division
No. 2 Swargate .
Member

Member the above Committee met on 01/04/2026 at 3.00 pm at the disputed construction site on the banks of the Indrayani River at Village Chikhali and informed that as per the directions of the Hon'ble NGT, (WZ) , Pune ,have the respondents No. 3 to 22 in the said claim constructed within the blue/red boundary of the Indrayani River? Whether the said construction is obstructing the flow of the Indrayani River or the drain leading to the river and other related matters, a status report should be submitted after conducting a joint survey.

Signature XXX
(Jairaj Deshmukh)
Additional Tehsildar
Pimpri Chinchwad
Tal. Haveli Dist. Pune 94

Sr.No Copy : -1. Hon. Sub-Divisional Officer Haveli, Sub-Division Pune for information

2. Sent to all concerned members for further action.

3. Deputy Engineer, Unauthorized Construction Department, Pimpri Chinchwad Municipal Corporation No. 3 to 22 will give their response during the joint inspection on 01/04/2026 Preliminary notice should be given through you regarding their presence at this place.

Signature XXX
(Jairaj Deshmukh)
Additional Tehsildar Pimpri
Chinchwad
Tal. Haveli Dist. Pune

2/2



Rotate



Markup



Extract Text



Signature



Note



3

Irrigation
Department

Shri R. B. Gavankar,
Assistant Engineer,
Shre. Khadakwasla
Canal, Sub-Division
No. 2 Swargate .

Member

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(Jairaj Deshmukh)
Additional Tehsildar Pimpri
Chinchwad
Tal. Haveli Dist. Pune